Government of India
Ministry of Corporate Affairs

Shastri Bhawan, New Delhi
November 09, 2011

NOTIFICATION

F.No.2/1/2009-IICA(Vol.I)...Consequent upon acceptance of recommendations of the Search-Cum-Selection committee for the post of Director General and Chief Executive Officer (DG&CEO) in the Indian Institute of Corporate Affairs (IICA) by the Appointments Committee of the Cabinet (ACC) for appointment of Shri Bhaskar Chatterjee, IAS (Retd.) to the said post, and upon acceptance of the offer of appointment by the officer, on the terms & conditions mentioned in the letter of even number dated 03-11-2011, in exercise of powers conferred by sub rule (ii) of Rule 6 of the Indian Institute of Corporate Affairs Society Rules, the Central Government hereby appoints Shri Bhaskar Chatterjee as DG&CEO in the IICA for a period of five years or till the date he attains the age of 65 years, whichever is earlier, from the date of assumption of charge of the said post by the officer, on the terms and conditions referred to above.

(Anil Prashar)
Under Secretary to the Govt. of India

Manager
Government of India Press
Faridabad...alongwith Hindi version of the notification

Copy, forwarded, to:

1. Shri Bhaskar Chatterjee, 3, Vasant Marg, Vasant Vihar, New Delhi-110 057
2. PS to Corporate Affairs Minister
3. PS to MoS Corporate Affairs
4. Sr,P,P,S. to Secretary, Ministry of Corporate Affairs
5. PPS to A.S., Ministry of Corporate Affairs
6. PS to AS&FA, Ministry of Corporate Affairs, Udyog Bhawan
7. PS to JS(A)/JS(R)/JS(M)
8. All officers/Sections of Ministry of Corporate Affairs
9. E-Governance Cell with the request to host this notification on the official website of the Ministry.
12. Reception Officer, Gate No.3, Shastri Bhawan, New Delhi
13. Office order folder/Guard file/Spare copies